

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 313 OF 2016 &
IA NO. 648 OF 2016**

Dated: 24th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**Rajasthan Textile Mills Association ...Appellant(s)
Vs.
Rajasthan Electricity Regulatory Commission & Ors ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Ms. Ranjitha Ramachandran

ORDER

We are informed by learned counsel for the Appellant that review petition filed in the State Commission is pending. Hence, adjourned to

21.03.2017.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**